

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 5632
TO BE ANSWERED ON 4th April, 2025**

SHARING OF FUNDS BETWEEN UNION AND STATE GOVERNMENTS UNDER NHM

†5632. DR. RAJEEV BHARADWAJ:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the ratio of fund shared between the Union Government and the State Governments under National Health Mission (NHM);
- (b) whether the said ratio is different in the North-Eastern States and Himalayan States like Himachal Pradesh; and
- (c) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (c): Under National Health Mission (NHM), technical and financial support is provided to the States/UTs for strengthening the healthcare systems, based on the proposals received from the States/UTs in their Annual Programme Implementation Plan (PIP) and subject to the Resource Envelope (RE).

Based on the proposals received from the States in their Programme Implementation Plan (PIP), approvals are provided keeping in view of the resource envelope of the States/UTs as well as existing norms.

Release of funds under NHM and PM ABHIM is subject to the compliance of the guidelines by States/UTs, prescribed in this regard by Department of Expenditure, Ministry of Finance.

Further, As per Department of Expenditure, Ministry of Finance D.O. No. 32/PSO/FS/2015 dated 28th October, 2015 the funding will be shared 60:40 between the Centre and the State (90:10 for the 8 North Eastern and 3 Himalayan States) and 100:0 for UTs without legislature.
